



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/2410/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 6th May, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your Letter No.DJL/3810/2019, dated 03.05.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2(two) days casual leave on 04.05.2019 and 06.05.2019 along with station leave permission w.e.f. the morning of 04.05.2019 till the morning of 07.05.2019, has been granted / ~~rejected~~.

Yours faithfully,

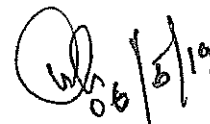
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/2410/A, dated 06.05.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


06/5/19

JT. REGISTRAR (VIGILANCE)

